

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR ANIL LAXMAN PANSARE

SPECIAL LEAVE PETITION (CRIMINAL) Diary No(s). 34580/2018

THE STATE OF UTTAR PRADESH

Petitioner(s)

VERSUS

VIJAY BAJPAI

Respondent(s)

(IA No.172767/2018-CONDONATION OF DELAY IN FILING and IA
No.172772/2018-EXEMPTION FROM FILING O.T. and IA
No.172771/2018-CONDONATION OF DELAY IN REFILING)

Date : 25-04-2019 This petition was called on for hearing today.

For Petitioner(s)

Ms. Shikha Sharma, Adv.
Mr. Ankit Goel, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Ld. Counsel for the petitioner to take fresh steps
alongwith fresh particulars of the sole respondent within two
weeks, as last opportunity.

List again on 13.8.2019.

ANIL LAXMAN PANSARE
Registrar